

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 1894/2020

MOHIT GUPTA & ORS.

Petitioner(s)

VERSUS

SIYA RAM & ORS.

Respondent(s)

IA No. 196958/2019 - EXEMPTION FROM FILING O.T.)

Date : 04-02-2020 These matters were called on for hearing today.

For Petitioner(s)

Mr. Kausar Raza Faridi, AOR

For Respondent(s)

Mr. Sudhir Mendiratta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Spare copies have not been filed in terms of Chapter XIV Clause 2(a) of Handbook on Practice and Procedure and Office Procedure, 2017. Ld. Counsel for the petitioner seeks one week's more time for filing spare copies. If spare copies are not filed within one week, Registry to process the matter for listing before the Hon'ble Judge in Chamber for orders. If spare copies are filed within one week, be processed as per rules and the matter be listed before this Court again on 9.4.2020.

ANIL LAXMAN PANSARE
Registrar